Annexure – 5
Name of the corporate debtor: E & G Global Estates Limited; Date of commencement of CIRP: 24-6-2020; List of creditors as on:24th June, 2020
List of operational creditors (Workmen)

	authorised representative, if	Name of work man	Details of claim received					Amount of contingent claim		claim under verification		Remarks, if any
No.	any		Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if Applicable		set-off		aumitteu	